

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 122
IB- 914/(ND)/2020

IN THE MATTER OF:

Bandari Venkataiah

Vs.

HIL (India) Ltd.

....Applicant

....Respondent

Order under Section 9 of IBC.

Order delivered on 26.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:

For the Respondent

: Mr. Praveen Kumar Singh, Adv.

ORDER

Pleadings are complete. List for hearing on 19.04.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 26.02.2021